

Government of India
Ministry of Finance
Department of Revenue
LOK SABHA
UNSTARRED QUESTIONS NO. 58
TO BE ANSWERED ON FRIDAY, FEBRUARY 2, 2018
MAGHA 13, 1939 (SAKA)

EXCISE DUTY ON PETROL

58. SHRI Y.V.SUBBA REDDY:

Will the Minister of FINANCE be pleased to state:

- (a) the details of taxes of Union and State Governments imposed on petroleum products during the last five years and the current year, product-wise and State and Union Government-wise;
- (b) whether recently Union has cut down excise duties on petrol and diesel, if so, the details thereof;
- (c) the efforts made by the Government to persuade States to reduce VAT and other duties on petrol and diesel;
- (d) the reaction of the Government with regard to the gradual increase in the production of crude oil products and price of Indian basket in the last two years and the current year, month-wise; and
- (e) the revenue generated from petroleum products in the last four years and the current year, month-wise and company-wise?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHIV PRATAP SHUKLA)

- (a): The details of taxes of Union Government is at Annexure -A. Duty rate changes on petrol and diesel by the Union Government in last five years is at Annexure-B.
- (b): Union Government reduced excise duty on petrol and diesel by Rs. 2 Per litre on 04th October, 2017.
- (c): Hon'ble Finance Minister has requested to all the Chief Ministers of States to reduce burden of Value Added Tax (VAT) on Petroleum Products used as inputs in making of goods after the introduction of GST. It has also been requested to consider imposition of VAT rate not above 5% on natural gas used by manufacturers and a reasonable rate of VAT on other petroleum product like petrol and high speed diesel being used by manufacturers as inputs.
- (d): The Central Government reduced the Central Excise Duty on petrol and diesel by Rs.2 per liter effective from 4th October, 2017. The measure was aimed to reduce the retail selling prices of petrol and diesel and give relief to the consumers.
The Central Government also requested the State Governments to make reduction in VAT imposed by them on petrol and diesel so as to give more relief to the consumers. Accordingly, 4 State Governments and 1 Union Territory have reduced the VAT on petrol and diesel.
- (e): The details of revenue generated from petroleum products in the last four year and current year is at Annexure-C.

Table I- Basic customs duty [BCD] on Petrol, High Speed Diesel, ATF, and other Natural Gas

Particulars	Basic Customs Duty
Crude Petroleum	NIL + Rs. 50/MT as NCCD*
Petrol	2.5%
Petrol (branded)	2.5%
High Speed Diesel	2.5%
High Speed Diesel (branded)	2.5%
Aviation Turbine Fuel	Nil
Liquefied Natural Gas	2.5%
Natural Gas [Gaseous state]	5.0%
Natural Gas [Compressed]	5.0%

*National Calamity Contingent duty

Table-II- Central Excise Duty on Petrol, High Speed Diesel, ATF, and other Natural Gas

Particulars	Basic Excise Duty		Special Additional Excise Duty	Additional Excise Duty (Road Cess)		Additional Excise Duty (Road and Infrastructure Cess) (w.e.f. from 02.02.18)	Total
	Up to 01.02.18	w.e.f. from 02.02.18		Up to 01.02.18	w.e.f. from 02.02.18		
Crude Petroleum	Nil+ Cess @20% + Rs.50/ MT as NCCD	Nil+ Cess @20% + Rs.50/ MT as NCCD	-	-	-	-	Nil+ Cess @20% + Rs.50/ MT as NCCD
Petrol	Rs.6.48/ltr	Rs.4.48/ltr	Rs.7.00/ltr	Rs.6.00/ltr.	-	Rs.8.00/ltr.	Rs.19.48/ltr
Petrol (branded)	Rs.7.66/ltr	Rs.5.66/ltr	Rs.7.00/ltr	Rs.6.00/ltr.	-	Rs.8.00/ltr.	Rs.20.66/ltr
High Speed Diesel	Rs.8.33/ltr.	Rs.6.33/ltr.	Rs 1.00/ltr	Rs.6.00/ltr.	-	Rs.8.00/ltr.	Rs.15.33/ltr
High Speed Diesel (branded)	Rs.10.69/ltr	Rs.8.69/ltr	Rs 1.00/ltr	Rs.6.00/ltr.	-	Rs.8.00/ltr.	Rs.17.69/ltr
Aviation Turbine Fuel	14%	14%	-	-	-		14%
Liquefied Natural Gas	Nil	Nil	-	-	-		Nil
Natural Gas [Gaseous state]	Nil	Nil	-	-	-		Nil
Natural Gas [Compressed]	14.0%	14.0%	-	-	-		14.0%

Table-I (PETROL DUTY STRUCTURE SINCE 14.09.2012)

Period	Central Excise duty	
	Petrol(unbranded)	Petrol(branded)
W.e.f. 14.09.2012-10.07.2014	Rs.9.20 per litre [Rs.1.20 BED+ Rs.6 SAED+ Rs.2 AED]	Rs.15.50 per litre [Rs.7.50 BED+ Rs.6 SAED+ Rs.2 AED]
W.e.f. 11.07.2014-11.11.2014	Rs.9.20 per litre [Rs.1.20 BED+ Rs.6 SAED+ Rs.2 AED]	Rs.10.35 per litre [Rs.2.35 BED+ Rs.6 SAED + Rs.2 AED]
W.e.f. 12.11.2014-01.12.2014	Rs.10.70 per litre [Rs.2.70 BED + Rs.6 SAED + Rs.2 AED]	Rs.11.85 per litre [Rs.3.85 BED + Rs.6 SAED + Rs.2 AED]
W.e.f. 02.12.2014-01.01.2015	Rs.12.95 per litre [Rs.4.95 BED + Rs.6 SAED + Rs.2 AED]	Rs.14.10 per litre [Rs.6.10 BED + Rs.6 SAED + Rs.2 AED]
W.e.f. 02.01.2015	Rs.14.95 per litre [Rs.6.95 BED + Rs.6 SAED + Rs.2 AED]	Rs.16.10 per litre [Rs.8.10 BED + Rs.6 SAED + Rs.2 AED]
W.e.f. 16.01.2015	Rs.16.95 per litre [Rs.8.95 BED + Rs.6 SAED + Rs.2 AED]	Rs.18.10 per litre [Rs.10.10 BED + Rs.6 SAED + Rs.2 AED]
W.e.f. 01.03.2015	Rs.17.46 per litre [Rs.5.46 BED + Rs.6 SAED + Rs.6 AED]	Rs.18.64 per litre [Rs.6.64 BED + Rs.6 SAED + Rs.6 AED]
W.e.f. 07.11.2015	Rs.19.06 per litre [Rs.7.06 BED + Rs.6 SAED + Rs.6 AED]	Rs. 20.24 per litre [Rs.8.24 BED + Rs.6 SAED + Rs.6 AED]
W.e.f. 17.12.2015	Rs.19.36 per litre [Rs.7.36 BED + Rs.6 SAED + Rs.6 AED]	Rs. 20.54 per litre [Rs.8.54 BED + Rs.6 SAED + Rs.6 AED]
W.e.f. 01.01.2016	19.73 [Rs.7.73 BED + Rs.6 SAED + Rs.6 AED]	20.91 [Rs.8.91 BED + Rs.6 SAED + Rs.6 AED]
W.e.f. 16.01.2016	20.48 [Rs.8.48 BED + Rs.6 SAED + Rs.6 AED]	21.66 [Rs.9.66 BED + Rs.6 SAED + Rs.6 AED]
W.e.f. 01.02.2016	21.48 [Rs.9.48 BED + Rs.6 SAED + Rs.6 AED]	22.66 [Rs.10.66 BED + Rs.6 SAED + Rs.6 AED]
W.e.f. 01.07.2017	21.48 [Rs.8.48 BED + Rs.7 SAED + Rs.6 AED]	22.66 [Rs.9.66 BED + Rs.7 SAED + Rs.6 AED]
W.e.f. 04.10.2017	19.48 [Rs.6.48 BED + Rs.7 SAED + Rs.6 AED]	20.66 [Rs.7.66 BED + Rs.7 SAED + Rs.6 AED]
W.e.f. 02.02.2018	19.48 [Rs.4.48 BED + Rs.7 SAED + Rs.8 AED (Road and Infrastructure Cess)]	20.66 [Rs.5.66 BED + Rs.7 SAED + Rs.8 AED (Road and Infrastructure Cess)]

BED – Basic Excise Duty [under the Central Excise Tariff Act]

SAED – Special Additional Excise Duty [levied under section 147 of the Finance Act, 2002]

AED – Additional Excise Duty [levied under section 111 of the Finance (No.2) Act, 1998 – Petrol and section 133 of the Finance Act, 1999 – Diesel]

AED (Road and Infrastructure Cess) – Additional Duty of Excise (Road and Infrastructure Cess) [levied under clause 110 of the Finance Bill, 2018]

In addition, Education / Secondary & Higher Education Cess @ 1% and 2% respectively of the aggregate of duties of excise are leviable on both unbranded / branded petrol was applicable till 28th February, 2015.

Table-II (DIESEL DUTY STRUCTURE SINCE 14.09.2012)

Period	Central Excise Duty	
	Diesel(unbranded)	Diesel(branded)
W.e.f. 14.09.2012- 11.11.2014	Rs.3.46 per litre [1.46 BED + Rs. 2 AED]	Rs.5.75 per litre [3.75 BED + Rs.2 AED]
W.e.f. 12.11.2014- 01.12.2014	Rs.4.96 per litre [Rs.2.96 BED + Rs.2 AED]	Rs.7.25 per litre [Rs.5.25 BED + Rs.2 AED]
W.e.f. 02.12.2014- 01.01.2015	Rs.5.96 per litre [Rs.3.96 BED + Rs. 2 AED]	Rs.8.25 per litre [Rs.6.25 BED + Rs. 2 AED]
W.e.f. 02.01.2015	Rs.7.96 per litre [Rs.5.96 BED + Rs.2 AED]	Rs.10.25 per litre [Rs.8.25 BED + Rs.2 AED]
W.e.f. 16.01.2015	Rs.9.96 per litre [Rs.7.96 BED + Rs.2 AED]	Rs.12.25 per litre [Rs.10.25 BED + Rs.2 AED]
W.e.f. 01.03.2015	Rs.10.26 per litre [Rs.4.26 BED + Rs.6 AED]	Rs.12.62 per litre [Rs.6.62 BED + Rs.6 AED]
W.e.f. 07.11.2015	Rs.10.66 per litre [Rs.4.66 BED + Rs.6 AED]	Rs.13.02 per litre [Rs.7.02 BED + Rs.6 AED]
W.e.f. 17.12.2015	Rs.11.83 per litre [Rs.5.83 BED + Rs.6 AED]	Rs.14.19 per litre [Rs.8.19 BED + Rs.6 AED]
W.e.f. 01.01.2016	Rs.13.83 per litre [Rs.7.83 BED + Rs.6 AED]	Rs.16.19 per litre [Rs.10.19 BED + Rs.6 AED]
W.e.f. 16.01.2016	Rs.15.83 per litre [Rs.9.83 BED + Rs.6 AED]	Rs.18.19 per litre [12.19 BED + Rs.6 AED]
W.e.f. 01.02.2016	Rs.17.33 per litre [Rs.11.33 BED + Rs.6 AED]	Rs.19.69 per litre [13.69 BED + Rs.6 AED]
W.e.f. 01.07.2017	Rs.17.33 per litre [Rs.10.33 BED + Rs.1 SAED + Rs.6 AED]	Rs.19.69 per litre [Rs.12.69 BED + Rs.1 SAED + Rs.6 AED]

W.e.f. 04.10.2017	Rs.15.33 per litre [Rs.8.33 BED + Rs.1 SAED + Rs.6 AED]	Rs.17.69 per litre [Rs.10.69 BED + Rs.1 SAED + Rs.6 AED]
W.e.f. 02.02.2018	Rs.15.33 per litre [Rs.6.33 BED + Rs.1 SAED + Rs.8 AED (Road and Infrastructure Cess)]	Rs.17.69 per litre [Rs.8.69 BED + Rs.1 SAED + Rs.8 AED (Road and Infrastructure Cess)]

BED – Basic Excise Duty [under the Central Excise Tariff Act]

SAED – Special Additional Excise Duty [levied under section 147 of the Finance Act, 2002]

AED – Additional Excise Duty [levied under section 111 of the Finance (No.2) Act, 1998 – Petrol and section 133 of the Finance Act, 1999 – Diesel]

AED (Road and Infrastructure Cess) – Additional Duty of Excise (Road and Infrastructure Cess) [levied under clause 110 of the Finance Bill, 2018]

In addition, Education / Secondary & Higher Education Cess @ 1% and 2% respectively of the aggregate of duties of excise are leviable on both unbranded / branded diesel was applicable till 28th February, 2015.

ANNEXURE-C

Month-wise POL Revenue Gross Collection F. Y. 2013-14, 2014-15,2015-16, 2016-17 and 2017-18(April-December) (Rs.in crores)					
Month	2013-14	2014-15	2015-16	2016-17	2017-18
April	6,353	5,817	13,136	19,329	27,580
May	7,618	7,457	15,103	21,403	29,598
June	7,394	7,488	14,543	20,065	12,296
July	7,175	7,283	13,684	20,250	33,787
August	7,289	7,173	12,494	18,420	20,574
September	6,813	6,729	13,746	18,095	19,370
October	7,183	6,943	13,917	21,794	19,029
November	7,240	7,687	14,394	22,914	18,312
December	7,762	10,074	15,861	23,394	21,046
January	7,921	12,578	15,915	23,158	-
February	7,398	11,879	19,758	19,134	-
March	8,455	14,545	23,407	25,299	-
Total	88,600	105,653	185,958	253,254	201,592